

PATNA HIGH COURT, PATNA

NOTICE

Having considered the prayer of **Ms. Anjula Kumari Singh (Roll No.3236)** for extension of time for joining to the post of Personal Assistant on contract basis in the establishment of this Court, the Court have been pleased to extend her time for joining till 02.06.2018, taking into consideration the fact that her relieving from previous service is going to take effect on 31.05.2018.

Further, upon consideration of prayers of S/**Sri Abhishek Choudhary (Roll No.2110), Santosh Kumar (Roll No.2059), Sri Mukesh Kumar (Roll No.2615), Talkeshwar Kumar (Roll No.3123) and Manoj Kumar Mishra (Roll No.2908), all Civil Court employees of Bihar**, for extension of time for joining to the post of Personal Assistant on contract basis in the establishment of this Court, the Court have been pleased to extend them time for joining to the aforesaid post till acceptance of their resignation / relieving from previous service.

This is for your information and needful.

By Order of the Court,



Registrar General

Dated the 22nd May, 2018